

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 08th FEBRUARY, 2024, 10:30 A.M.

CP/24/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Ranjan Mukharjee Vs Madarkhat Tea Co. Pvt. Ltd. & Three Others.
Under Section	U/s 213 & r/w Section 167 (2) & 166 of Companies Act, 2013

For Petitioner (s) : Mr. A. Borman, Adv. (proxy)

For Respondent (s) : Mr. N. I. Khan, Adv. for R-2 to R-4

ORDER

Ld. Proxy Counsel Mr. A. Borman appears on behalf of the Counsel on record for the Petitioner, Mr. Raj Sekhar Borgohain and submits that Ld. Counsel is on his legs before some other court, therefore, unable to appear before this Tribunal today.

It is brought to notice that R-1 in the matter has been set *ex-parte*.

R-2 to R-4 are represented by Ld. Counsel Mr. N. I. Khan.

Pleadings are complete. List for arguments on **28.03.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)